

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 159/2016
In
OA No.3568/2013**

New Delhi this the 25th day of October, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Debabrata Das.
Working as Adviser,
Perspective Planning Division
Planning Commission,
215, Yojana Bhawan,
Sansad Marg,
New Delhi-110001. ... Petitioner

(By Advocate: Mrs. Harvinder Oberoi)

VERSUS

1. Sh. Shaktikanta Das
Secretary,
Ministry of Finance,
Department of Economic Affairs,
IES Cadre Division,
North Block,
New Delhi.
2. Sh. Dr. Arvind
Chief Economic Adviser,
Ministry of Finance,
Department of Economic Affairs,
North Block,
New Delhi.
3. Sh. Dr. A.R. Sihag
Secretary,
Union Public Service Commission
Dholpur House,
Shahjahan Road,
New Delhi-110011 ...Respondents

(By Advocates: Mr. R.N. Singh for R-1 and 2)
(Mr. Ravinder Aggarwal for R-3)

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

When this matter is taken up for hearing, it is submitted that the Hon'ble High Court has granted stay of the order of this Tribunal in WP(C) No. 1520/2016 against which the present CP has been filed.

2. In the circumstances, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedy in accordance with law, once the writ petition or the stay petition is finally decided. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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